

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated: **08<sup>th</sup> November, 2023**

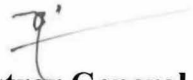
No. **649A**: Sri Raghwendra Vikram Singh Parmar, Additional District and Sessions Judge, Madhubani is transferred and posted as Additional District & Sessions Judge, Jhanjharpur (Madhubani).

**By order of the High Court**  
**Sd/- M.K.Sinha**  
**Registrar General**

**Memos No. -74243-74261, Dated, Patna, the 08<sup>th</sup> November, 2023.**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / the District and Sessions Judge, Madhubani / I/C Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment) I/C, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Sri Raghwendra Vikram Singh Parmar, Additional District and Sessions Judge, Madhubani / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**By order of the High Court,**

  
**Registrar General**